



**RESERVE BANK OF INDIA**

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April 8, 2005

**Reserve Bank Cancels Certificate of Registration of  
M/s. Santosh Securities Ltd., Ahmedabad**

The Reserve Bank of India, has on April 4, 2005 cancelled the certificate of registration issued to M/s. Santosh Securities Limited, having its registered office at 201, Karma Complex, Near Mahalaxmi Char Rasta, Paldi, Ahmedabad-380 007 for carrying on the business of a non-banking financial institution.

Under powers conferred by Section 45IA of the Reserve Bank of India Act, 1934, the Reserve Bank can cancel the registration certificate of non-banking financial company. The business of a non-banking financial institution is defined in clause (a) of Section 45IA of the Reserve Bank of India Act, 1934.

**P.V.Sadanandan**  
Manager

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